

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3553/2005

(From the judgement and order dated 25/08/2004 in LPA No. 162/2003 of The
HIGH COURT OF DELHI AT N. DELHI)

M.C.D.

Petitioner(s)

VERSUS

QIMAT RAI GUPTA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report)
(For final disposal)

Date: 23/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Sanjiv Sen, Adv.

Mr. Praveen Swarup, Adv.

Mr.Subhas Bansal, Adv.

Mr. Praveen Swarup,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List on 30.4.2007.

(Meenu Sethi)

Court Master

(Pushap Lata Bhardwaj)

Court Master